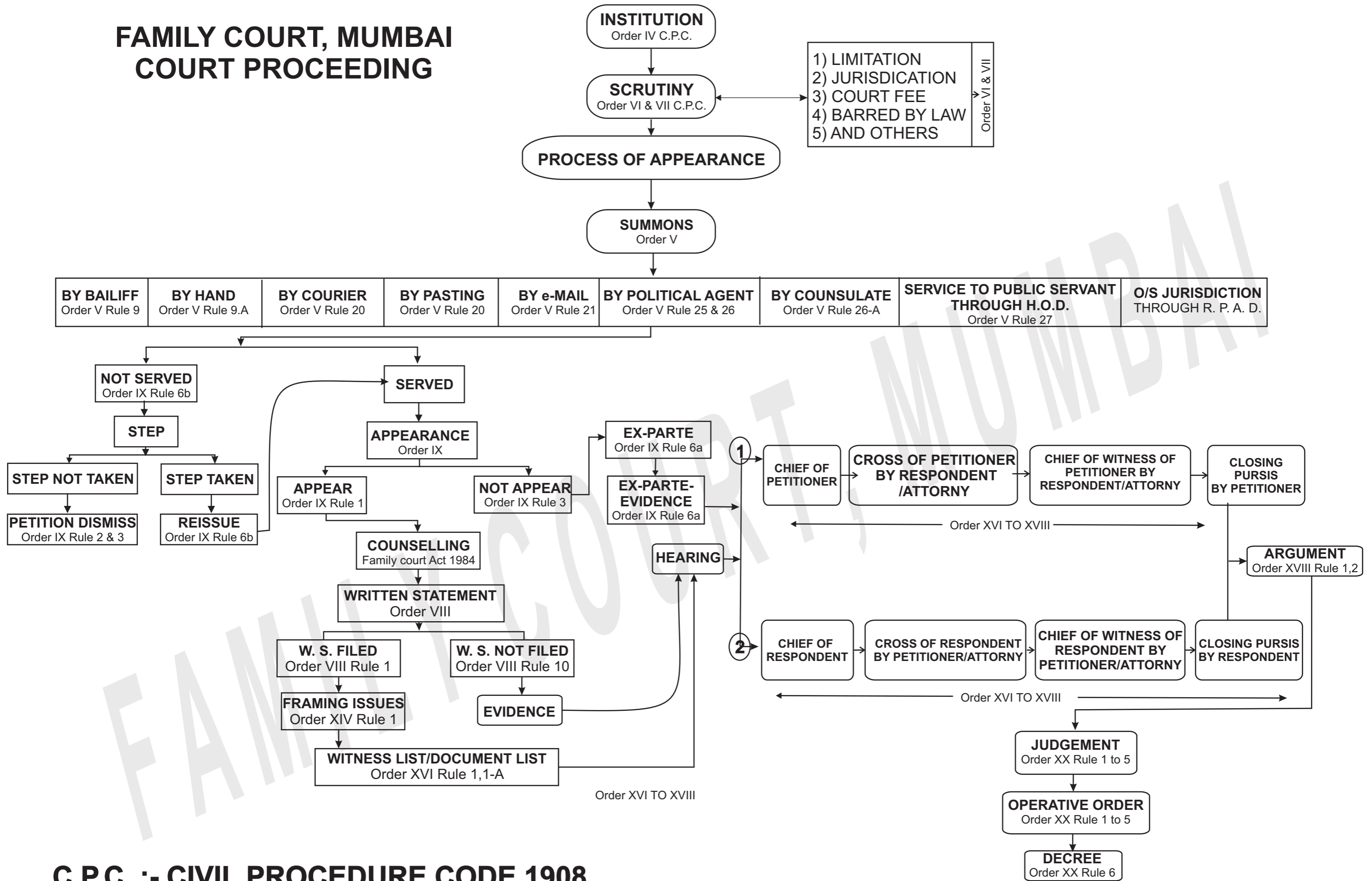
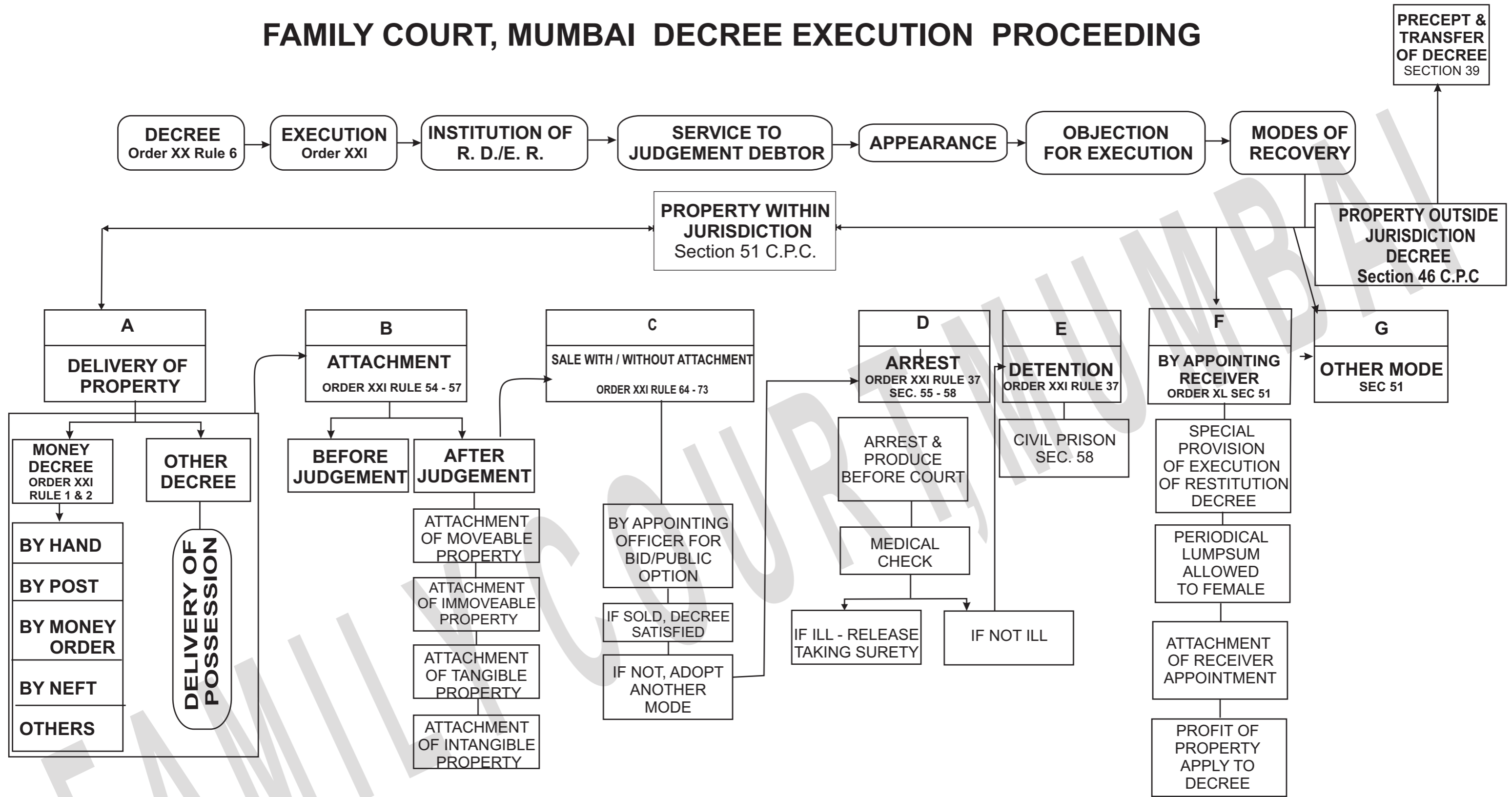


FAMILY COURT, MUMBAI COURT PROCEEDING



C.P.C. :- CIVIL PROCEDURE CODE 1908

FAMILY COURT, MUMBAI DECREE EXECUTION PROCEEDING



NOTE :- intentionally causing delay or adjournment leads to cost (sec. 35, 35-A,35-B)